

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 54
TP 198 of 2016(CP 3 of 2015)
Comp.Appl/15(AHM) 2021

Order under Section 397-398

IN THE MATTER OF:

JP Financial Services Pvt Ltd
V/s
Golden Tobacco Ltd & Ors

.....Applicant

.....Respondent

Order delivered on ..13/07/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

For the Applicant : Mr. Masoom K. Shah, Advocate.
For the Respondent : Mr. Nikunt K.Raval, Advocate for R-28
Ms.Aishwarya Reddy, Advocate is present

ORDER

Matter stands adjourned to 19.07.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)